



**SIXTH GOA LEGISLATIVE ASSEMBLY
(NINTH SESSION, 2015)**

**FIRST REPORT
(2015)**

**OF THE
BUSINESS ADVISORY COMMITTEE**

(Presented to the House on the 23rd March, 2015)

**GOA LEGISLATURE SECRETARIAT
PORVORIM, GOA**

SIXTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

(NINTH SESSION, 2015)

FIRST REPORT (2015) OF THE

BUSINESS ADVISORY COMMITTEE

A sitting of the Business Advisory Committee was held on Monday, 09 March, 2015 at 11.30 a.m. in the Speaker's Committee Room, Assembly Complex, Porvorim- Goa to consider the business to be transacted during the Ninth Session, 2015 of the sixth Legislative Assembly of the State of Goa.

2. The following were present:

COMMITTEE

(1) Shri Rajendra Arlekar.....	Hon'ble Speaker.....	Chairman
(2) Shri Laxmikant Parsekar	Chief Minister.....	Member
(3) Shri Pratapsingh R. Rane	Leader of Opposition.....	Member
(4) Shri Ramkrishna Dhavalikar	Minister for Transport...	Member

GOA LEGISLATURE SECRETARIAT

- (1) Shri N.B. Subhedar, Secretary
- (2) Shri H. Noronha, Under Secretary
- (3) Shri Mohan Gaonkar, Section Officer

GOVERNMENT OFFICERS

1. Shri Parimal Rai, IAS, Principal Secretary, (P.W.D./C.S.)
2. Shri Sharad Marathe, Jt. Secretary, Law
3. The Committee took up for consideration Memorandum No. 1 of 2015 placed before it. (Annexure-I)

4. The Committee took the following decisions:

- i) The Discussion on the Motion of Thanks to the Governors Address delivered on 23rd March, 2015 would be taken up on 24th, 25th and 26th March, 2015 respectively. Voting on the motion along with the amendments to be taken on 26th March, 2015.
- ii) Presentation, discussion and voting on Supplementary Demands for Grants, 2014-15 (Second Batch) and the connected Goa Appropriation Bill 2015 relating to Supplementary Demands for grants for the year 2014-2015 (Second Batch) to be taken up on 24th March, 2015.
- iii) Presentation of the Annual Financial Statement for the year 2015 – 2016 (Budget) would be taken up on Wednesday, 25th March, 2015.
- iv) Presentation, discussion and voting on “Vote on Account “ for the financial year and introduction, consideration and passing of the connected Appropriation (Vote on Account) Bill,2015 will be taken up on 26th March,2015.
- v) The bills and the financial business to be transacted during the Session were placed before the Committee as shown at Annexure - I was adopted by the Committee.
- vi) The Committee also agreed for introduction, consideration and passing of the Government bills.
- vii) The Private Members’ Business (Bills and Resolutions) will be taken up on 27th March, 2015.
- viii) The time-table showing day to day business for the Ninth Session, 2015 is placed at Annexure-II was adopted by the Committee.

PORVORIM, GOA
09 MARCH, 2015

N. B. SUBHEDAR
SECRETARY

ANNEXURE-I

GOA LEGISLATURE SECRETARIAT

BUSINESS ADVISORY COMMITTEE (2015)

MEMORANDUM NO. 1 OF 2015

Tentative List of Business for the

Ninth Session (Sixth Legislative Assembly), 2015

The Government has sent a tentative programme of list of Government business for the Ninth Session of the Sixth Legislative Assembly which is as follows:

SL. NO.	BUSINESS TO BE TRANSACTED
----------------	----------------------------------

I. LEGISLATIVE BUSINESS:

1. The Right to Fair Compensation and Transparency in land Acquisition, Rehabilitation and Settlement (Goa Amendment) Bill, 2015.
2. The Indian Stamp (Goa Amendment) Bill, 2015.
3. The Goa Panchayat Raj (Amendment) Bill, 2015.

II. FINANCIAL BUSINESS:

1. Presentation of Supplementary Demands for Grants, 2014-15(Second Batch).
2. Introduction, consideration and passing of the connected Goa Appropriation Bill, 2015 relating to the Supplementary Demands for Grants, 2014-15 (second Batch).
3. Presentation of Annual Financial Statement for the year 2015-2016 and Budget Documents for the year 2015-2016.
4. Vote on Account and introduction, consideration and passing of connected Goa Appropriation Bill, 2015.
5. The Goa Contingency Fund Bill,2015 (subject to approval)

III. The Committee may consider allotment of time for the aforesaid business to be transacted during the Ninth Session, 2015.

PORVORIM, GOA
9 March, 2015

N. B. SUBHEDAR
SECRETARY

ANNEXURE-II

DAY TO DAY BUSINESS ORDER FOR THE NINTH SESSION, 2015

- Monday, 23 March 2015 - Governor's Address to the Sixth Legislative Assembly in its Ninth Session, 2015.
- Tuesday, 24 March 2015 -
- i) Presentation, discussion and voting on Supplementary Demands for Grants, 2014-15 (Second Batch)
 - ii) Introduction, consideration and passing of the Goa Appropriation Bill, 2015 (relating to the Supplementary Demands for Grants for the year 2014-2015 (Second Batch)
 - iii) Discussion on Motion of Thanks to the Governor's Address delivered to the House on 23 March, 2015. (Day-1)
 - iv) Introduction of Government Bills - if any.
- Wednesday, 25 March 2015
- i) Further discussion on Motion of Thanks to the Governor's address delivered to the House on 23 March, 2015. (Day - 2)
 - ii) Presentation of the Annual Financial Statement for the year 2015-2016.
- Thursday, 26 March, 2015
- i) Further Discussion on Motion of Thanks to the Governor's Address delivered to the House on 23 March, 2015. (last day)
 - ii) Consideration and passing of Government bills if any.
 - iii) Presentation and voting on Vote on Account alongwith introduction, consideration and passing of the Appropriation Bill, 2015.
- Friday, 27 March, 2015 - Private Members' Business.